

**West Bengal Appropriation (No. 2) Act, 1967**

**20 of 1967**

**[08 August 1967]**

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**West Bengal Appropriation (No. 2) Act, 1967**

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PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1968.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1968;

It is hereby enacted in the Eighteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV A of the 25th July, 1967, page 2228; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 26th July, 1967.

**1. Short title :-**

This Act may be called the West Bengal Appropriation (No. 2) Act, 1967.

**2. Issue of Rs. 2,5934,00,000 out of the Consolidated Fund of West Bengal for the year 1967-68 in addition to the sum already authorised to be withdrawn for that year :-**

In addition to the sum of one hundred and nine crores, two lakhs and forty-three thousand rupees authorised to be withdrawn and appropriated under the West Bengal Appropriation (Vote on Account) Act, 1967, (West Ben. Act I of 1967.) there may be paid and applied from and out of the Consolidated Fund of West Bengal, sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two hundred and fifty-nine crores and thirty-four lakhs towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1968, in respect of the services and purposes specified in column 2 of the Schedule.

**3. Appropriation :-**

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1968.

**SCHEDULE 1**

**SCHEDULE**

**SCHEDULE**  
**(See sections 2 and 3)**

<b>1.</b>	<b>2</b>	<b>3</b>		
<b>Grant No.</b>	<b>Services and purposes.</b>	<b>Sums not exceeding</b>		
		<b>Voted by the Legislative Assembly.</b>	<b>Charged on the Consolidated Fund.</b>	<b>Total.</b>
		<b>Rs.</b>	<b>Rs.</b>	<b>Rs.</b>
1	A-Collection of Taxes, Duties and Other Principal Revenues. 4-Taxes on Income other than Corporation Tax.	6,55,000		6,55,000
	9-Land Revenue	6,39,10,000	3,83,000	6,42,93,000
	J-Contributions and			

	Miscellaneous Adjustments.			
	76-Other Miscellaneous Compensations and Assignments.			
2	AA-Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.			
	92-Payment of Compensation to Land-holders, etc., on the abolition of the Zamindari System.			
	Total-Grant No. 2	6,39,10,000	3,83,000	6,42,93,000
3	A-Collection of Taxes, Duties and Other Principal Revenues. 10-State Excise Duties	56,78,000		56,78,000
4	11-Taxes on Vehicles	10,46,000		10,46,000
5	12-Sales Tax	40,07,000		40,07,000
6	13-Other Taxes and Duties	15,07,000		15,07,000
7	14-Stamps	15,90,000		15,90,000
8	15-Registration Fees	36,06,000		36,06,000
9	B-Debt Services. 16-Interest on Debt and other obligations	40,00,000	14,83,07,000	15,23,07,000
10	17-Appropriation for Reduction or Avoidance of Debt.		5,26,75,000	5,26,75,000
	C-Administrative Services.			
11	18-Parliament, State/Union Territory Legislature.	43,73,000	49,000	44,22,000
12	19-General Administration	4,28,61,000	11,65,000	4,40,26,000

13	21-Administration of Justice	1,21,78,000	33,90,000	1,55,68,000
14	22-Jails	1,32,55,000		1,32,55,000
15	23-Police	12,54,09,000	32,000	12,54,41,000
16	26-Miscellaneous Departments-Fire Services	54,84,000		54,84,000
17	26-Miscellaneous Departments-Excluding Fire Services.	2,45,79,000	1,000	2,45,80,000
18	D-Social and Developmental Services. 27-Scientific Departments	51,000		51,000
19	28-Education	32,99,33,000		32,99,33,000
20	29-Medical	11,62,14,000		11,62,14,000
21	30-Public Health	6,40,70,000		6,40,70,000
22	31-Agriculture-Agriculture DD-Capital Account of Social and Developmental Services outside the Revenue Account.	15,16,02,000		15,16,02,000
	95-Capital Outlay on Schemes of Agricultural Improvement and Research.			
	Total-Grant No. 22	15,16,02,000		15,16,02,000
	D-Social and Developmental Services.			
23	31-Agriculture-Fisheries	64,87,000		64,87,000
	33-Animal Husbandry	-		
24	II-Miscellaneous Capital Account outside the Revenue Account.	6,53,16,000		6,53,16,000
	124-Capital Outlay on Schemes of Government			

	Trading-Greater Calcutta Milk Supply Scheme.			
	Total-Grant No. 24	6,53,16,000		6,53,16,000
	D-Social and Developmental Services.			
25	34-Co-operation	79,62,000		79,62,000
	35-Industries-Industries			
26	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	4,18,63,000	47,000	4,19,10,000
	96-Capital Outlay of Industrial and Economic Development.			
	Total-Grant No. 26 D-Social and Developmental Services.	4,18,63,000	47,000	4,19,10,000
	35-Industries-Cottage Industries			
27	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	1,62,09,000		1,62,09,000
	96-Capital Outlay on Industrial and Economic Development-Cottage Industries.			
	Total-Grant No. 27	1,62,09,000		1,62,09,000

28	D-Social and Developmental Services. 35-Industries-Cinchona	28,47,000		28,47,000
	B-Debt Services. 16-Interest on			

	Debt and other obligations-Community Development Projects, National Extension Service and Local Development Works.			
	D-Social and Developmental Services. 37-Community Development Projects, National Extension Service and Local Development Works.			
	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account.			
29	109-Capital Outlay on Other Works-Community Development Projects, National Extension Service and Local Development Works.	3,15,80,000	56,27,000	3,72,07,000
	Public Debt. Loans for Community Development Projects, National Extension Service and Local Development Works.			
	Loans and Advances by State/Union Territory Governments.			

	Loans and Advances under Community Development Projects, National Extension Service and Local Development Works.			
	Total-Grant No. 29	3,15,80,000	56,27,000	3,72,07,000
	D-Social and Developmental Services.			
30	38-Labour and Employment	3,01,61,000		3,01,61,000
31	39-Miscellaneous Social and Developmental Organisations- Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,35,27,000	3,000	1,35,30,000
32	39-Miscellaneous Social and Developmental Organisations- Excluding Welfare of Scheduled Tribes and Castes and Other Back-ward Classes. E-Multipurpose River Schemes, Irrigation and Electricity Schemes.	90,34,000		90,34,000
	42-Multipurpose River Schemes 43-Irrigation, Navigation, Embankment and Drainage Works (Commercial). 44-Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			

33	EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account 98-Capital Outlay on Multipurpose River Schemes. 99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial)	13,56,50,000	13,000	13,56,63,000
	100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
	Total-Grant No. 33	13,56,50,000	13,000	13,56,63,000
	F-Public Works (including Roads) and Schemes of Miscellaneous Public Improvements.			
34	50-Public Works	12,07,62,000	8,32,000	12,15,94,000
	51A-Greater Calcutta Development Scheme			
35	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	2,00,34,000		2,00,34,000
	106A-Capital Outlay on Greater Calcutta Development Scheme.			
	Total-Grant No. 35	2,00,34,000		2,00,34,000



	G-Transport and Communications (Other than Roads).			
36	53-Ports and Pilotage	14,65,000		14,65,000
	57-Road and Water Transport Schemes.			
37	GG-Capital Account of Transport and Communications (Other than Roads) outside the Revenue Account.	55,34,000	3,20,000	58,54,000
	114-Capital Outlay on Road and Water Transport Schemes.			
	Total-Grant No. 37	55,34,000	3,20,000	58,54,000
	I-Miscellaneous.			
38	64-Famine Relief	3,63,46,000		3,63,46,000
	65-Pensions and Other Retirement Benefits ..	-		
39	II-Miscellaneous Capital Account outside the Revenue Account.	1,41,45,000	2,91,000	1,44,36,000
	120-Payments of Commuted Value of Pensions			
	Total-Grant No. 39	1,41,45,000	2,91,000	1,44,36,000
	I-Miscellaneous.			
40	67-Privy Purses and Allowances of Indian Rulers.	1,00,000		1,00,000
41	68-Stationery and Printing	78,47,000		78,47,000
42	70-Forest	1,84,33,000		1,84,33,000
43	71-Miscellaneous-Contributions	1,66,48,000	6,29,000	1,72,77,000
44	71-Miscellaneous-Other Miscellaneous			
	Expenditure.			
	FF-Capital Account of Public Works	9,19,44,000	4,04,000	9,23,48,000

	(including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
	109-Capital Outlay on Other Works	-		
	Total-Grant No. 44	9,19,44,000	4,04,000	9,23,48,000
	B-Debt Services.			
45	16-Interest on Debt and Other Obligations-Expenditure on displaced persons. I-Miscellaneous. 71-Miscellaneous-Expenditure on displaced persons. 71-Miscellaneous-Irrecoverable Loans to displaced persons written off.			
	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	3,85,75,000	84,86,000	4,70,61,000
	109-Capital Outlay on Other Works-Expenditure on displaced persons. Public Debt. Loans for displaced persons Loans and Advances by State/Union Territory Governments. Loans and Advances to displaced persons.			
	Total-Grant No. 45 ..	3,85,75,000	84,86,000	4,70,61,000
46	K-Extraordinary			

	Extraordinary items.			
	78-Pre-partition Payments	1,000		1,000
47	78A-Expenditure connected with the National Emergency. EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account. .		2,52,42,000	2,52,42,000
48	98-Capital Outlay on Multipurpose River Schemes-Damodar Valley Project.	3,16,55,000		3,16,55,000
	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
49	103-Capital Outlay on Public Works II-Miscellaneous Capital Account outside the Revenue Account.	6,84,91,000	87,000	6,85,78,000
50	124-Capital Outlay on Schemes of Government Trading. Public Debt.	18,15,96,000	7,000	18,16,03,000
	Permanent Debt Floating Debt		23,16,73,000	23,16,73,000
51	Loans from Central Government (excluding Loans for Community Development Projects, etc., and displaced persons).			
	Other Loans			
	Total-Grant No. 51 Loans and		23,16,73,000	23,16,73,000

	Advances by State/Union Territory Governments.			
52	Loans and Advances by State/Union Territory Governments.	12,35,17,000		12,35,17,000
	Grand Total	2,13,89,79,000	45,44,21,000	2,59,34,00,000